

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1813  
ANSWERED ON 17/03/2025**

**URBAN INFRASTRUCTURE DEVELOPMENT IN ODISHA**

**1813. SHRI SUBHASISH KHUNTIA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of urban infrastructure projects implemented in the State of Odisha under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) the progress made in improving water supply, sewerage, and drainage systems in the State of Odisha's urban areas;
- (c) whether Government has any plans to expand urban infrastructure projects to smaller cities and towns in the State; and
- (d) the steps taken to ensure timely execution and quality control of urban infrastructure projects in the State?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) & (b) Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country. As reported by the Government of Odisha on AMRUT portal, 191 projects have been taken up in the State under AMRUT and an amount of ₹1,714.42 crore has been sanctioned for these projects, which includes Central Assistance (CA) of ₹796.97 crore. All 191 projects have been completed.

Under AMRUT and in convergence, 5.18 lakh water tap connections have been provided; 86 Million Liters Per Day (MLD) Water Treatment plant capacity developed; 4.14 lakh sewer connections have been provided; 12 MLD sewage treatment plant capacity developed; and 117 acres of green space area developed in the State of Odisha.

(c) & (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities including in the State of Odisha, enabling the cities to become 'self-reliant' and 'water secure'. The Mission aims to provide water tap connections to households in all statutory towns. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks, etc are other components of the Mission.

Under AMRUT & AMRUT 2.0, States/ Union Territories (UTs) have been empowered to select, prioritise, design and implement projects. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under the Mission in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT online portal for tracking the progress and project-wise outcomes of provisions of water tap connections provided by the States/ UTs.

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